

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.942 of 2021

Smt. Anita Budhia

....

Petitioner

Mr. A.K. Budhia, Advocate

-versus-

State of Odisha and others

.... ***Opposite Parties***

Mr. M.S. Sahoo, A.G.A.

Mr.S. Panda, Advocate for O.P. No.3

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY**

**ORDER
31.08.2021**

Order No.

07.

1. Because there is a reference for the death of Senior Member of the Bar today at 2.00 P.M., the Court is unable to hear the present petition.

2. List on 21st September, 2021.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge